

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 107(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017.

NAME OF THE COMPANY: Shailja Krishna

Vs.

M/s Satori Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
---------	------	-------------	----------------	-----------

1.	Rajesh Nagar	Respondent No. 1		
----	--------------	------------------	--	---

2.	Vikram D. Gaurav	Applicant		
----	------------------	-----------	--	--

Order dated 13.01.2017

CP No. 107(ND)/2013 Shailja Krishna Vs. M/s Satori Global

Ltd. & Ors.

Rejoinder is filed in CA 14 of 2016. As agreed by both sides,
matter is listed for hearing in CA 14 of 2016 tentatively on

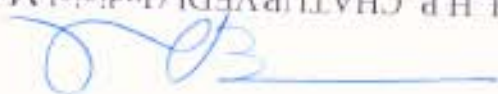
08.02.2017.

List on 08.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)



SH. H.P. CHATURVEDI (Judicial Member)



Dated 13.01.2017